

Santosh

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-58 OF 2020**

Ahle Sunnat Jamatul Muslamin & Anr. Petitioners.

Versus

State of Goa and others. Respondents.

Mr. Vallabh Pangam, Advocate for the Petitioners.

Mr. D. J. Pangam, Advocate General with Ms. Maria Correia,
Additional Govt. Advocate for the Respondents.**Coram : M.S. Sonak &
Smt. M.S. Jawalkar, JJ.****Date : 21st July, 2020.****P.C. :-**

1. Heard Mr. Vallabh Pangam for the Petitioners and Mr. D. J. Pangam, the learned Advocate General, who appears along with Ms. Maria Correia, the learned Additional Govt. Advocate for the Respondents.

2. The learned Advocate General states that the Respondents will file their reply in the course of next 2-3 days and furnish advance copy to the learned Counsel for the Petitioners. Rejoinder, if any, to be filed before the next date which shall now be tentatively fixed on 28th July, 2020. In any case, liberty is granted to the Petitioners to apply.

Smt. M.S. Jawalkar, J.**M.S. Sonak, J.**